

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.64/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/398/2016
NAME OF THE COMPANY	Turbo Machinery Engineering Industries Limited
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Limited
NAME OF THE RESPONDENT(S)	Turbo Machinery Engineering Industries Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harhavardhan Abbun	Advocate	8885808389	Maye

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sien	Advocate	7331108705	Win.

ORDER

Heard. Shri Harshavardhan Abburi, Ld. Counsel for the Petitioner. Ms.D.Siri, Ld. Counsel for the Respondent.

Case is posted to 13-11-2017 under the caption for "Orders"

Member (T)

Member (J)

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